ITEM NO.8 COURT NO.1 SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Criminal) No.396/2023

HENMINLUN Petitioner(s)

VERSUS

THE STATE OF MANIPUR & ORS.

Respondent(s)

Date: 12-09-2023 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Anand Grover, Sr. Adv.

Mr. Suhaan Mukerji, Adv.

Mr. Abhishek Manchanda, Adv.

Mr. Sayandeep Pahari, Adv.

Mr. Rohin Bhatt, Adv.

Mr. Tanmay Sinha, Adv.

M/s. Plr Chambers & Co.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

1 Mr Anand Grover, senior counsel appearing on behalf of the petitioner states that in the present situation in Manipur it would be difficult for the petitioner to find a lawyer who would appear for the petitioner in Imphal before the High Court. Moreover, it has been submitted that a copy of the FIR has still not been made available to the petitioner.

- 2 Issue notice, returnable on 22 September 2023.
- 3 Liberty to serve the Standing Counsel for the State of Manipur, in addition.
- 4 List the Petition on 22 September 2023.
- Till the next date of listing, no coercive steps shall be taken against the petitioner in connection with FIR No 665(8) 2023 registered at Police Station Imphal at District Imphal West, Manipur.
- 6 The affidavit of the petitioner shall be filed in the meantime.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar